

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.264
APPEAL/54(AHM)2023

Proceedings under Section 56 r.w 59 of Co. Act, 2013

IN THE MATTER OF:

AMIT POPATLAL PATEL

.....Applicant

VS

VIPOR CHEMICALS PRIVATE LIMITED & Ors.

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Saurin Mehta, Adv. a.w Mr. Krishal Patel, Adv.

For the Respondent

: Mr. Monaal Davawala, Adv. for R-1

ORDER

Ld. Counsel for the respondent submitted that they have received the copy of rejoinder only yesterday, hence, seeks time to go through the rejoinder.

List for further consideration on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)